

केन्द्रीय सचिवालय सेवा

Export of Opium

*१३१८. श्री प्रकाशवीर शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सचिवालय सेवा को प्रशासित करने के लिये कोई संविहित नियम नहीं बनाये गए हैं जब कि उसके कर्मचारी पिछले दस वर्षों से कार्य कर रहे हैं और आजकल इनकी संख्या लगभग ८,००० है ;

(ख) यदि हां, तो इस के क्या कारण हैं ;

(ग) क्या सरकारी कर्मचारियों में संवैधानिक आभारों की पूर्ति न करने के कारण बड़ा अग्रतोष है ; और

(घ) ये नियम कब तक अन्तिम रूप में तैयार हो जायेंगे तथा प्रकाशित हो जायेंगे ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) : (क) और (ख) कुछ वर्ष पहले केन्द्रीय सचिवालय सेवा के लिये संविहित नियम (Statutory rules) बनाने का कार्य आरम्भ किया गया था किन्तु वह पूरा नहीं हो सका क्योंकि केन्द्रीय सचिवालय सेवा योजना के मूल व्यवस्थाओं (Original Provisions) में कुछ बदलाव करने के बारे में समय समय पर विचार-विमर्श होता रहा ।

(ग) सरकार को इसकी सूचना नहीं है ।

(घ) हाल के निर्णय के कारण केन्द्रीय सचिवालय सेवा योजना में कुछ और परिवर्तन करने पर विचार करना है जिस से कि सम्बंधित मंत्रालयों और विभागों को सेक्शन अफमरों के स्तर तक के कर्मचारियों के निर्देशन का अधिकार दे दिया जाये । जब इन परिवर्तनों को लागू करने के बारे में निर्णय हो जायेगा तबही नियमों को अन्तिम रूप दिया जायेगा ।

3620. **Shri Ram Krishan Gupta:** Will the Minister of Finance be pleased to state:

(a) the total quantity and value of opium exported during 1960-61; and

(b) the export programme for 1961-62?

The Minister of Finance (Shri Morarji Desai): (a) 596 tons valued at Rs. 4.49 crores approximately.

(b) 650 tons valued at Rs. 4.91 crores approximately.

Development Loan Fund

3621. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 3496 on the 18th April, 1961 and state the result of negotiations held with the Development Loan Fund for obtaining a loan of 20 million dollars for the Industrial Finance Corporation.

The Minister of Finance (Shri Morarji Desai): Negotiations are still in progress.

Report of the Committee on Archival Legislation

3622. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Shri M. L. Dwivedi:
Shri D. C. Sharma:
Shri H. N. Mukerjee:
Shri Tangamani:
Sardar Iqbal Singh:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1587 on the 18th April, 1961 and state:

(a) whether Government have examined the report of the Committee

on the proposed archival legislation; and

(b) if so, the results thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The Report is under examination in consultation with other Ministries, State Governments and Administrations, leading public sector undertakings, etc. In the meantime, one of the recommendations of the Committee, namely, discontinuance of the Research Fellowships Scheme of the National Archives of India has been accepted and implemented. Another recommendation in regard to the amendment of the Antiquities Export Control Act of 1947 to prevent migration and unauthorised export of private archives has also been accepted.

Mineral Development of Madras

3623. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Shri Subbiah Ambalam:
Shri Morarka:

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 1590 on the 18th April, 1961 and state:

(a) whether Government have since considered the scheme submitted by the Madras Government for mineral development and setting up of a pig iron plant; and

(b) if so, with what result?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). The Madras Government had proposed to seek assistance from the United Nations Special Fund for investigations of mineral deposits and ground water resources in their State. On examination of the proposal it was found that the investigations proposed to be undertaken by the Government of Madras were within the normal functions of the Central Government organisations like the Geological Survey of India, 1172 (Ai) LSD—3.

the Indian Bureau of Mines and the Oil and Natural Gas Commission, and these organisations were full-equipped to undertake the investigations. The Madras Government has been informed of the position.

As stated in my answer to the Starred Question No. 1590 on 18th April, 1961, preliminary investigations are still going on, in regard to the pig iron plant using the lignite of Neyveli, with a view to determine the suitability of the raw materials for the economic manufacture of pig iron. The latest report from the Neyveli Lignite Corporation shows that large scale raisings of lignite would commence towards the end of this year. Large scale commercial tests can be undertaken only thereafter.

Naming of New Government Organisations

3624. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Sardar Iqbal Singh:

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred Question No. 3437 on the 18th April, 1961 and state:

(a) whether Government have taken final decision to the new Government Organisations in Indian languages from the very beginning; and

(b) if so, the nature of decision taken?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). No; this question is, however, receiving their active consideration.

Urban Basic School in Delhi

3625. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Sardar Iqbal Singh:
Shri Kunhan:
Shri Narayanankutty Menon:

Will the Minister of **Education** be pleased to refer to the reply given to